

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.113/(MAH)/2009  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Unicom Skytech Ltd. ✓  
V/s.  
M/s. Neelprag Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	O.P. Jhunjhunwala	Director <del>Respondent</del> Petitioner	O.P. Jhunjhunwala
2.	Ajay Basutkar	Advocate for R-1163	ABasutkar

**ORDER**

**T.C.P. No. 113/397-398/NCLT/MB/MAH/2009**  
**T.C.P. No. 44/397-398/NCLT/MB/MAH/2013**  
**(OLD CP No. 91/2006)**

1. These two Petitions are connected with each other. One of the Director viz. Mr. O.P. Jhunjhunwala present in person of Unicom Skytech Ltd. Informed that the Rejoinder of the Petitioner has been served on 22.03.2017, however seeking time to file Sur-rejoinder. Time is granted. Directed to file Sur-rejoinder on or before 20.04.2017.
2. The matter is listed for further hearing on **03.05.2017**. Date is duly communicated to both the sides.

sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **03.04.2017**